

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 41 of 2013**

**Dated : 16<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Bharat Sugar Mills & Anr. ... Appellant(s)**

**Versus**

**Bharat State Electricity Board & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Pankaj Bhagat  
Mr. Mahesh Agarwal

**Counsel for the Respondent(s) :** Mr. Mohit Kumar Shah  
Mr. Nitikesh Kumar for R-1 &  
R-3

**ORDER**

Heard learned counsel for the parties.

Learned counsel appearing for respondent nos. 1 and 3 has filed the written submissions today after serving copy on the other side.

Learned counsel for the appellant is directed to file written submissions on or before 27<sup>th</sup> December, 2013 after serving copy on the other side.

Post the matter for reporting compliance on **3<sup>rd</sup> January, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt